

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Re-distribution of Departments amongst Law Officers in Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 2255 -JK(LD) of 2025.
Dated. 20 - 02-2025.

In partial modification of Government Order No. 9426-JK(LD) of 2024 dated 31-05-2024, and Government Order No. 17780-JK(LD) of 2024 dated 22-10-2024, the redistribution of litigation work amongst the following Law Officers in Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as under:

S. No.	Name of Law Officer with Designation S/Shri	Department Allocated
1.	Ravinder Gupta, Additional Advocate General	I. Public Works (R&B) Department. II. Power Development Department III. Jammu and Kashmir Power Development Corporation IV. J&K Project Construction Corporation. V. Fixation and Regulation of Fee of Private Schools. VI. J&K Sports Council. VII. Jammu & Kashmir Cooperative Supply and Marketing Federation Ltd. (JAKFED) Jammu.
2.	Rajesh Thapa Additional Advocate General	I. Industries and Commerce Department. II. Geology & Mining Department. III. SIDCO. IV. SICOP V. Transport Department. VI. Information Department VII. J&K Road Transport Corporation. VIII. Tourism Department. IX. Floriculture including Gardens and Parks. X. Labour and Employment

The aforesaid allocation is a temporary arrangement and shall be effective till further orders.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated. 20 -02-2025.

No: Law-Jud/153/2021-10

Copy to the:

1. Learned Advocate General, J&K.
2. Commissioner Secretary to Government, General Administration Department.
3. Secretary to Government, Cooperative Department. This is with reference to her U.O. dated 18-02-2025. **UO case is returned herewith.**
4. Registrar General, High Court of Jammu and Kashmir and Ladakh.
5. Registrar Cooperative Societies, J&K.
6. Concerned Law Officers for compliance.
7. Director Archives, Archaeology and Museums, J&K.
8. Director Litigation Jammu.
9. All Officers of Department of Law, Justice and P.A.
10. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
11. I/C Website.
12. Government Order File.
13. Concerned File.


20.02.2025
(Binny Kumar)

Assistant Legal Remembrancer